

MR. DEPUTY-SPEAKER : I do not know whether the Minister will yield. Mr. Minister, are you yielding ?

SHRI PRANAB MUKHERJEE : No.

MR. DEPUTY-SPEAKER : The Minister is not yielding.

The question is :

“That the Bill to give effect to the financial proposals of the Central Government for the financial year 1984-85, be taken into consideration.”

*The motion was adopted.*

MR. DEPUTY-SPEAKER : Now, do we take up clause by-clause consideration of the Bill ?

SHRI SATISH AGARWAL : Sir, it is already 6 o'clock. It is not possible now. All of us have been sitting here since morning. The clause-by-clause consideration will not be over today. So we start the clause-by-clause consideration tomorrow.

*(Interruptions)*

SHRI PRANAB MUKHERJEE : If it is over today, then I can go tomorrow afternoon. Now you can do it in one hour.

SHRI SATISH AGARWAL : How Can we sit for three hours more ?

MR. DEPUTY-SPEAKER : Satish, day before yesterday we had the discussion. He has got some work tomorrow.

SHRI SATISH AGARWAL : Sir, it will take three hours. There are so many amendments by the Minister himself and also by us. Then there is the Third Reading.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : You very kindly agreed here. But I do not know why suddenly you are objecting now.

SHRI SATISH AGARWAL : When did I agree ? why are you putting words in my mouth. I had agreed for a Sitting on Saturday only. Then we cooperated.

MR. DEPUTY-SPEAKER : That is why I gave to Satish 45 minutes. Mr. Satish you have already taken more time. So you will not take much time now.

SHRI SATISH AGARWAL : It will take three hours. Now we cannot be sitting for three hours. We have decided to devote three hours to these amendments.

*(Interruptions)*

MR. DEPUTY-SPEAKER : We have given more time. Sometimes you have to cooperate. You have got to cooperate because on Saturday we had the Session only for this, and therefore, you should not object to this now. Mr. Satish Agarwal, you are a very good friend of the Government. Why can't you help them ?

The House will now take up clause-by-clause consideration of the Bill.

SHRI BUTA SINGH : Sir, before you take up the clause-by-clause consideration of the Bill, with your permission I will present the Sixty-First Report of the Business Advisory Committee.

MR. DEPUTY-SPEAKER : Yes.

18 hrs.

#### BUSINESS ADVISORY COMMITTEE Sixty-First Report

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I beg to present the Sixty-first Report of the Business Advisory Committee.

#### FINANCE BILL, 1984-CONTD.

MR. DEPUTY SPEAKER : Now, clause 2. Shri Bhogendra Jha is not present.

The question is :

“That Clause 2 stand part of the Bill.”

*The motion was adopted.*

*Clause 2 was added to the Bill.*

MR. DEPUTY-SPEAKER : Now clause 3. Sarvashri Bhogendra Jha and Bhiku Ram Jain are not there.

The question is :

“That Clause 3 stand part of the Bill.”

*The motion was adopted.*

*Clause 3 was added to the Bill.*

MR. DEPUTY-SPEAKER : There are no amendments to Clauses 4 & 5.